

COURT NO. 12**THE HONOURABLE SRI JUSTICE E.V. VENUGOPAL**

To be heard on Monday the 20th day of July 2026 (AT 10:30 AM - HYBRID MODE)
NOTE-For Registration- <https://tshc.vconsol.com/register> For attending Court Proceedings
<https://tshc.vconsol.com/logi>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR DISMISSAL</u>					
1	WP/19000/2022 IA 1/2022(Direction Petition)	Mohammed Abrar Vs The State of Telangana and 3 others	VADLAKONDA RAVI KUMAR REDDY	GP FOR ASSIGNMENT	ADILABAD
<u>ADMISSION (CO-OP SOCIETIES)</u>					
2	WP/27373/2025 IA 1/2025(Stay Petition) IA 2/2025(Amendment Petition) IA 1/2026(Vacate Stay Petition)	B. Raja Sekhar Vs The State of Telangana	MOTHKAPALLY NANDAKUMAR	GP FOR REVENUE GP FOR COOPERATION (R4) K SIDDHARTH RAO K SIDDHARTH RAO (R5)	HYDERABAD (HCJ NOTE)
<u>ADMISSION (REVENUE)</u>					
3	WP/9/2022 IA 1/2022(Direction Petition)	Dasari Srinivas Vs The State of Telangana	PASHAM KRISHNA REDDY	GP FOR REVENUE S SRIDHAR (R4) S SRIDHAR (R5)	RANGA REDDY
4	WP/339/2022 IA 1/2022(Suspension Petition)	Smt.Kesha Sravanti Vs The State of Telangana	G RAMACHANDRA REDDY	GP FOR REVENUE	ADILABAD
5	WP/352/2022 IA 1/2022(Direction Petition) IA 2/2022(Dispense with Petition)	Y. Raju Vs The State of Telangana and 9 Others	KOPPULA GOPAL	GP FOR REVENUE P SRI HARSHA REDDY (R10)	MEDAK
6	WP/1342/2022 IA 1/2022(Stay Petition)	Ch. Durga Prasad Vs The State of Telangana	K MADHUSUDHAN REDDY	GP FOR REVENUE V NARASIMHA GOUD(SC FOR HMDA) (R4)	RANGA REDDY
7	WP/1597/2022 IA 1/2022(Direction Petition) WP/1787/2022 WP/1815/2022 WP/1820/2022	Ramagiri Jithender Rao Vs The State of Telangana	KONDADI AJAY KUMAR	GP FOR REVENUE	ADILABAD
8	WP/1787/2022 IA 1/2022(Direction Petition)	NUTI VENUGOPAL Vs THE STATE OF TELANGANA	KONDADI AJAY KUMAR	GP FOR REVENUE	ADILABAD
9	WP/1815/2022 IA 1/2022(Direction Petition)	MADHURAKAVI VIDYASAGAR Vs THE STATE OF TELANGANA AND 4 OTHERS	KONDADI AJAY KUMAR	GP FOR REVENUE	ADILABAD
10	WP/1820/2022 IA 1/2022(Direction Petition)	KOPPULA SRIPAL RAO Vs THE STATE OF TELANGANA	KONDADI AJAY KUMAR	GP FOR REVENUE	ADILABAD
11	WP/2383/2022 IA 1/2022(Dispense with Petition) IA 2/2022(Suspension Petition) IA 4/2022(Vacate Stay Petition)	Smt. Siripuram Triveni Vs The State of Telangana	M RAVINDRA BABU	GP FOR REVENUE A NAREN RUDRA (R6) K SARVA BHOUMA RAO	MEDAK

12	WP/3409/2022 IA 1/2022(Direction Petition)	Yerram Pratap Reddy Vs THE STATE OF TELANGANA AND 4 OTHERS	A SAI CHAKRAVARTHY	GP FOR REVENUE G JHANSI (R5)	RANGA REDDY
13	WP/6998/2022 IA 1/2022(Direction Petition) IA 2/2022(Suspension Petition) IA 1/2023(Direction Petition) IA 1/2025(Vacate Stay Petition)	Smt. Thummanapalli Anasurya Vs State of Telangana	VADLAKONDA RAVI KUMAR REDDY	GP FOR REVENUE S VIPLAV SIMHA REDDY S VIPLAV SIMHA REDDY (R6) S VIPLAV SIMHA REDDY (R7) MADAS BHARATH CHANDRA (R8)	KARIMNAGAR
14	WP/8720/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition)	SREE SREE SREE Katta Maisamma Devalayam Committee Vs State of Telangana and 7 Others	D MADHAVA RAO	GP FOR REVENUE B DEVADAS GP FOR ENDOWMENTS (R9)	RANGA REDDY
15	WP/9979/2022 IA 1/2022(Direction Petition)	Md Khaleel Vs The State of Telangana and 14 others	MIRZA MAHMOOD ALIBAIG	GP FOR REVENUE K LAKSHMI MANOHAR (R12) K LAKSHMI MANOHAR (R9) K LAKSHMI MANOHAR (R11) K LAKSHMI MANOHAR (R14) K LAKSHMI MANOHAR (R10) K LAKSHMI MANOHAR (R13) K LAKSHMI MANOHAR (R15) K LAKSHMI MANOHAR (R7) K LAKSHMI MANOHAR (R6)	HYDERABAD
16	WP/10281/2022 IA 1/2022(Direction Petition)	Ganji Seetharamamma Vs The State of Telangana	S PRADEEP KUMAR	GP FOR REVENUE GP FOR HOME (R6)	KHAMMAM
17	WP/10319/2022 IA 1/2022(Suspension Petition)	Bethi Thirupathi Reddy Vs The State of Telangana	K JAGADISHWAR REDDY	GP FOR REVENUE G JHANSI (R4)	RANGA REDDY
18	WP/10336/2022 IA 1/2022(Direction Petition)	Kotte Nagaraju and another Vs The State of Telangana	N ASHOK KUMAR	GP FOR REVENUE GP FOR FORESTS (R4)	NALGONDA
19	WP/10455/2022 IA 1/2022(Direction Petition)	Davadi Kamalamma Vs The State of Telangana and 3 others	P CHANDRA SEKHAR REDDY	GP FOR REVENUE	RANGA REDDY
20	WP/10541/2022 IA 1/2022(Dispense with Petition) IA 2/2022(Direction Petition)	Moola Rangiah and 9 Others Vs State of Telangana and 9 Others	M GIRI	GP FOR REVENUE RUPENDRA MAHENDERA (R9) RUPENDRA MAHENDERA (R8) RUPENDRA MAHENDERA (R5) RUPENDRA MAHENDERA (R7) RUPENDRA MAHENDERA (R6)	RANGA REDDY
21	WP/10815/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition)	Sri Nimma Malla Reddy Vs The State of Telangana	G KIRAN KUMAR REDDY	GP FOR REVENUE D B CHAITANYA	MEDAK
22	WP/10900/2022 IA 1/2022(Suspension Petition) IA 2/2022(Vacate Stay Petition)	Geetla Mahender Reddy Vs The State of Telangana and 4 others	N HARI PRASAD	GP FOR REVENUE THIMMARAJU RAMCHANDRA RAO THIMMARAJU RAMCHANDRA RAO (R5)	KARIMNAGAR
23	WP/10981/2022 IA 1/2022(Direction Petition)	M.Raghupathi Vs The State of Telangana and 2 others	THUMU CHANDRA SHEKAR	GP FOR REVENUE GP FOR STAMPS AND REGISTRATION (R3)	MEDAK

24	WP/11045/2022 IA 1/2022(Stay Petition)	Burra Suguna Vs The State of Telangana and 4 others	T RAJINIKANTH REDDY	GP FOR REVENUE	WARANGAL
25	WP/11063/2022 IA 1/2022(Stay Petition)	Burra Soundarya Vs The State of Telangana	T RAJINIKANTH REDDY	GP FOR REVENUE	WARANGAL
26	WP/11082/2022 IA 1/2022(Direction Petition)	Medaboina Sanjeeva Vs The State of Telangana	T VIJAY HANUMAN SINGH	GP FOR REVENUE	RANGA REDDY
27	WP/11094/2022 IA 1/2022(Direction Petition)	Smt. Kandukuri Vasantha Vs The State of Telangana	KAMALAKARA RAO BATHINA	GP FOR REVENUE	RANGA REDDY
28	WP/11099/2022 IA 1/2022(Stay Petition)	Ande Chiranjeevi Vs The State Of Telangana and 4 others	P LAKSHMA REDDY	GP FOR REVENUE K VENUMADHAV (R5)	KARIMNAGAR
29	WP/11109/2022 IA 1/2022(Stay Petition)	Burra Swarupa , Sarojana Vs The State of Telangana, And 4 Others	T RAJINIKANTH REDDY	GP FOR REVENUE	WARANGAL
30	WP/11112/2022 IA 1/2022(Suspension Petition)	Ledella Keshava Rao Vs The State of Telangana	P GIRI KRISHNA	GP FOR REVENUE J VENKATESWARA REDDY (R6) J VENKATESWARA REDDY (R7)	WARANGAL
31	WP/11439/2022 IA 1/2022(Suspension Petition) IA 2/2022(Vacate Stay Petition)	Golla Shivaramulu Vs The State of Telangana	M DAMODAR REDDY	GP FOR REVENUE T KISHTAIAH (R5) T KISHTAIAH T KISHTAIAH (R6)	MAHABUBNA GAR
32	WP/11930/2022 IA 1/2022(Suspension Petition) IA 2/2022(Vacate Stay Petition)	Itikyala Kistaiah Vs The State of Tenlangana	PONNAM ASHOK GOUD	GP FOR REVENUE S M RAFEE (R6) S M RAFEE	KARIMNAGAR
33	WP/12733/2022 IA 1/2022(Stay Petition) IA 2/2022(Implead Petition) IA 1/2025(Vacate Stay Petition)	Dr. Reddys Laboratories Ltd., Vs The State of Telangana	M K VISWANATH NAIDU	GP FOR REVENUE	HYDERABAD
34	WP/12852/2022 IA 1/2022(Direction Petition)	E.Rajashekar Reddy Vs State of Telangana and 3 Others	ERRI RAVINDER REDDY	GP FOR REVENUE	WARANGAL
35	WP/15016/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition)	Sandhya A Parakh Vs The State of Telangana and 6 others	JANARDHAN REDDY KOTHA	GP FOR REVENUE C RUTHWIK REDDY	RANGA REDDY
36	WP/15757/2022 IA 1/2022(Suspension Petition) IA 2/2022(For Being Mentioned)	Bongu Ashok Yadav Vs The State of Telangana	AJAY KUMAR MADISETTY	GP FOR REVENUE NALLA MUKUNDA REDDY (R4)	WARANGAL
37	WP/18423/2022 IA 1/2022(Stay Petition)	Sri Diddi Mogili Vs The State of Telangana	K BUCHI BABU	GP FOR REVENUE L VENKATESHWAR RAO (R8)	KARIMNAGAR

38	WP/18602/2022 IA 1/2022(Direction Petition)	Velpula Sudhakar Vs The State of Telangana	PRADEEP KUMAR KANDALA	GP FOR REVENUE GP FOR HOME (R3)	NALGONDA
39	WP/20080/2022 IA 1/2022(Direction Petition) IA 2/2022(Fix an Early Date)	Kondam Partha Sarathy Reddy Vs The State of Telangana	CHINDAM PRATAP	GP FOR REVENUE	NALGONDA
40	WP/20738/2022 IA 1/2022(Direction Petition)	G. Chandra Shekar , G. Shekar Vs The State of Telangana	K VENKATESH GUPTA	GP FOR REVENUE AJGAL RAVI BABU (R8) AJGAL RAVI BABU (R5) AJGAL RAVI BABU (R6) AJGAL RAVI BABU (R7)	MAHABUBNA GAR
41	WP/20773/2022 IA 1/2022(Suspension Petition)	B RADHA KRISHNA REDDY Vs THE STATE OF TELANGANA and 10 others	GOVARDHAN REDDY JOUNDLA	GP FOR REVENUE T SRUJAN KUMAR REDDY (R9) T SRUJAN KUMAR REDDY (R10) K SREENIVAS (R11)	RANGA REDDY
42	WP/32824/2022 IA 1/2022(Suspension Petition)	Boora Bala Saidhulu Vs The State of Telangana	CH JANARDHAN REDDY	GP FOR REVENUE PASNOORU ANANTH AATHREYASA (R5)	SURYAPET
43	WP/33592/2022 IA 1/2022(Direction Petition)	P.Shoba Rani(APO-NLG-SOB) Vs The State of Telangana	BETHI VENKATESWARLU	GP FOR INFORMATION TECHNOLOGY GP FOR REVENUE (R3)	YADADRI BHUVANAGIRI
44	WP/40459/2022 IA 1/2022(Direction Petition) IA 1/2025(Perjury Petition)	Sri Ramji Singh Vs The State of Telangana and 3 others	J ASHVINI KUMAR	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
45	WP/46424/2022 IA 1/2022(Suspension Petition)	Phani Kumar, Vs The State of Telangana and 2 others	K RAJYA LAKSHMI	GP FOR REVENUE	HYDERABAD
46	WP/3184/2023 IA 1/2023(Suspension Petition)	Pasunuti Raj Kiran Vs The State of Telangana	T RAJINIKANTH REDDY	GP FOR REVENUE	JAYASHANKA R BHUPALPALL Y
47	WP/4326/2023 IA 1/2023(Direction Petition)	Thoudoju Raghavachary Vs State of Telanagna	B SRIRAM KARTIK	GP FOR REVENUE	RANGA REDDY
48	WP/26291/2023 IA 1/2023(Direction Petition) IA 2/2023(Vacate Stay Petition) IA 1/2024(Vacate Stay Petition)	Pasham Santosh Kumar Vs The State of Telangana	THADIKONDA KOTESHWARA PRASAD	GP FOR REVENUE JETTY ANJANEYULU (R4) VIVEK JAIN JETTY ANJANEYULU (R5)	MEDCHAL- MALKAJGIRI
49	WP/26305/2023 IA 1/2023(Suspension Petition)	Dharmarapu Muthiramulu alias Muthi Ramaiah Vs The State of Telangana	PRABHAKAR CHIKKUDU	GP FOR REVENUE SHERI PRASAD (R4)	MAHABUBAB AD
50	WP/26338/2023 IA 1/2023(Suspension Petition)	Japa Varaprasad Reddy Vs The State of Telangana.	R ANURAG	GP FOR REVENUE ANNAMPPELLI GANGADHAR (R6)	KARIMNAGAR
51	WP/26471/2023 IA 1/2023(Direction Petition)	Abboju Sudarshana Chary Vs The State of Telangana	K VASUDEVA REDDY	GP FOR REVENUE	MANCHERIAL
52	WP/26499/2023 IA 1/2023(Direction Petition)	Ashadapu Lingaiah Vs The State of Telangana	A JAGAN	GP FOR REVENUE	PEDDAPALLI

53	WP/26511/2023 IA 1/2023(Direction Petition) IA 2/2023(Additional Material Petition)	Jitta Komuramma Vs The State of Telangana	MOHD SADIQ ALI	GP FOR REVENUE	JANGAON
54	WP/26535/2023 IA 1/2023(Direction Petition)	Kowasi Bhadramma Vs The State of Telangana	DEVARA SAMHITHA	GP FOR REVENUE	BHADRADRI KOTHAGUDE M
55	WP/26537/2023 IA 1/2023(Direction Petition)	Gangineni Sathyavathi Vs The State of Telangana	SAKINALA RAVI KUMAR	GP FOR REVENUE GP FOR HOME (R4) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R5)	BHADRADRI KOTHAGUDE M
56	WP/26551/2023 IA 1/2023(Direction Petition)	Pole Nagamani Vs The State of Telangana	DEVARA SAMHITHA	GP FOR ASSIGNMENT	RANGA REDDY
57	WP/26683/2023 IA 1/2023(Direction Petition) IA 1/2025(Implead Petition)	Komatireddy Yellareddy Vs The State of Telangana	M RAM MOHAN REDDY	GP FOR REVENUE V SRIKANTHA RAO	KARIMNAGAR
58	WP/26717/2023 IA 1/2023(Direction Petition)	Ganji Shailaja Vs The State of Telangana	S YOGESH	GP FOR REVENUE	NALGONDA
59	WP/26753/2023 IA 1/2023(Direction Petition)	Bansode Kiran Vs The State of Telangana	P RAMA SHARANA SHARMA	GP FOR REVENUE N V ANANTHA KRISHNA (R8) N V ANANTHA KRISHNA (R6) GP FOR HOME (R5) N V ANANTHA KRISHNA (R7)	KHAMMAM
60	WP/26767/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition)	Kammari Gopal Vs The State of Telangana	KASU BAL REDDY	GP FOR REVENUE K KIRAN KUMAR (R5) K KIRAN KUMAR (R6)	MAHABUBNA GAR
61	WP/26770/2023 IA 1/2023(Direction Petition)	Manne Linga Reddy Vs The State of Telangana	M VISHNU VARDHAN REDDY	GP FOR REVENUE GP FOR SOCIAL WELFARE (R2)	NAGARKURN OOL
62	WP/26795/2023 IA 1/2023(Direction Petition)	S. Rupa Vs The State of Telangana ,	G L NARASIMHA RAO	GP FOR REVENUE GP FOR ROADS BUILDINGS (R2)	HYDERABAD
63	WP/26799/2023 IA 1/2023(Direction Petition)	Ramesh Choudhary Vs The State of Telangana	A NAJEEB KHAN	GP FOR REVENUE KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R2) P LAKSHMA REDDY (R10)	SANGAREDD Y
64	WP/26800/2023 IA 1/2023(Suspension Petition)	Y Muralidhar Vs The State of Telanaga	VEMUGANTI MAHESH KUMAR	GP FOR REVENUE GP FOR IRRI AND COMM AREA DEV (R7) GP FOR FISHERIES (R3) KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R6)	MAHABUBAB AD
65	WP/26812/2023 IA 1/2023(Direction Petition)	Smt. Barre Radhika Vs The State of Telangana	M RAMESHWAR RAO	GP FOR REVENUE KRISHNA MARAGANI (SC FOR BADANGPET SHADNAGAR MUNICIPALITY) (R4)	RANGA REDDY
66	WP/26835/2023 IA 1/2023(Direction Petition)	Kunde Ravinder Vs The State of Telangana	K. KIRAN MAYEE	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
67	WP/26958/2023 IA 1/2023(Suspension Petition)	Jarpula Chander Vs The State of Telangana	M DAMODAR REDDY	GP FOR REVENUE M/s. OM LAW FIRM (R9) M/s. OM LAW FIRM (R8) M/s. OM LAW FIRM (R6) M/s. OM LAW FIRM (R7) M/s. OM LAW FIRM (R5)	MAHABUBNA GAR

68	WP/26960/2023 IA 1/2023(Direction Petition)	M. Muralidhar (Died as per LRs PP2 and 3) Vs The State of Telangana	K DURGA PRASAD	GP FOR REVENUE POLICE VENKAT REDDY (R5) D MADHAVA RAO (R4)	MEDAK
69	WP/26961/2023 IA 1/2023(Direction Petition)	Gandu Bondamma Vs The State of Telangana	VAJJHALA SATYANARAYANA PRASAD	GP FOR REVENUE P RAJAGOPAL REDDY (R5)	JAYASHANKA R BHUPALPALL Y
70	WP/26986/2023 IA 1/2023(Direction Petition)	K. Mruthyunjaya Reddy Vs State of Telangana	A MUNEENDHAR REDDY	GP FOR REVENUE THE ADVOCATE GENERAL (R2)	RANGA REDDY
71	WP/26989/2023 IA 1/2023(Direction Petition)	Sri Sri Maha Lakshmi Maisamma Devalaya Committee Vs The State of Telangana	K V JANARDHAN RAO	GP FOR REVENUE R ANURAG (R6) R ANURAG (R5)	HYDERABAD
72	WP/26990/2023 IA 1/2023(Stay Petition) IA 1/2024(Vacate Stay Petition)	BPL Power Projects (AP) Pvt. Ltd Vs State of Telangana	S SRI RAM REDDY	THE ADVOCATE GENERAL	PEDDAPALLI
73	WP/27032/2023 IA 1/2023(Direction Petition)	Chinnavenkani Kavitha Vs The State of Telangana,	JAKKULA SRIDHAR	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
74	WP/27092/2023 IA 1/2023(Suspension Petition)	Kola Ramana Rao, Vs The State of Telangana,	ARUN KUMAR DODDLA	GP FOR REVENUE GP FOR WOMEN DEV CHILD WELFARE (R2)	PEDDAPALLI
75	WP/27103/2023 IA 1/2023(Direction Petition)	Mogilipaka Bharathamma Vs The State of Telangana	MOHD SUBHAN PASHA	GP FOR REVENUE KIRAN KUMAR GATTU (R5)	YADADRI BHUVANAGIRI
76	WP/27112/2023 IA 1/2023(Direction Petition)	B. Naveen Kumar Vs The State of Telangana	CH JANARDHAN REDDY	GP FOR REVENUE	RANGA REDDY
77	WP/27126/2023 IA 1/2023(Direction Petition)	Smt. Annamma Vs The State of Telangana	SATHAKARNI K	GP FOR REVENUE	SANGAREDD Y
78	WP/27138/2023 IA 1/2023(Direction Petition)	Burugari Kishore Vs The State of Telanagana	NARESH SUNKARA	GP FOR REVENUE SUDEEP REDDY S (R6)	HYDERABAD
79	WP/27146/2023 IA 1/2023(Suspension Petition)	Dodda Karunakar Vs The State of Telangana	NAMBI KRISHNA	GP FOR REVENUE J SURESH BABU (R11) J SURESH BABU (R9) J SURESH BABU (R7) J SURESH BABU (R12)	BHADRADRI KOTHAGUDE M
80	WP/27335/2023 IA 1/2023(Direction Petition) IA 1/2024(Implead Petition)	Modi Balaiah Vs The State of Telangana	E ESRAYAL	GP FOR REVENUE A VIJAY BASKAR REDDY	RANGA REDDY
81	WP/28818/2023 IA 1/2023(Direction Petition)	Dhudyala Ramesh Vs The State Of Telangana	P LAKSHMA REDDY	GP FOR ASSIGNMENT	VIKARABAD
82	WP/30029/2023 IA 1/2023(Direction Petition)	Mr.Tanguturu Ilesh Vs The State of Telangana	RAPOLU BHASKAR	GP FOR REVENUE G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R6)	RANGA REDDY
83	WP/31231/2023 IA 1/2023(Direction Petition)	Talari Laxamma Vs The State Of Telangana	BODA VINODHAR	GP FOR REVENUE MUKKERA SAHITHI SRI KAVYA (R3)	RANGA REDDY

84	WP/32445/2023 IA 1/2023(Direction Petition) IA 2/2025(Vacate Stay Petition)	Padala Bhumakka Vs The State of Telangana,	D DHANA LAXMI	GP FOR REVENUE KONDADI AJAY KUMAR (R13) GAJANAND CHAKRAVARTHI (R20) GAJANAND CHAKRAVARTHI (R17) GAJANAND CHAKRAVARTHI (R16) GP FOR HOME (R2) KONDADI AJAY KUMAR (R12) GAJANAND CHAKRAVARTHI (R19) GAJANAND CHAKRAVARTHI (R21) M RAM MOHAN REDDY (SC FOR MUNICIPALITIES TG) (R6) GAJANAND CHAKRAVARTHI (R15) GAJANAND CHAKRAVARTHI (R18) GP FOR MCPL ADMN URBAN DEV (R3) GAJANAND CHAKRAVARTHI (R14) GAJANAND CHAKRAVARTHI	HYDERABAD
85	WP/35073/2023 IA 1/2023(Direction Petition)	Nathala Anji Reddy Vs The State of Telangana	MOHD ASIFUDDIN	GP FOR REVENUE GP FOR AGRICULTURE (R5)	MEDAK
86	WP/35097/2023 IA 1/2023(Direction Petition)	Samala Ramesh Vs The State of Telangana	S LAKSHMI KANTH	GP FOR REVENUE	HANUMAKON DA

ADMISSION (SERVICE MATTERS)

87	WP/664/2024 IA 1/2024(Direction Petition)	Siva Kumar Ganiwada Vs The Union of India	V VENKATA MAYUR	CENTRAL GOVERNMENT STANDING COUNSEL (K L N RAGHAVENDRA REDDY)	MEDCHAL- MALKAJGIRI
88	WP/1277/2024 IA 1/2024(Suspension Petition)	R. Srinaiah Vs Telangana State Road Transport Corporation	CHALAKANI VENKAT YADAV	R ANURAG (SC FOR TSRTC)	MAHABUBNA GAR
89	WP/1371/2024 IA 1/2024(Direction Petition)	M. Satish Kumar Vs The Principal Secretary for Home	M SIRISHA RANI	Government Pleader for Services (Home)	HYDERABAD
90	WP/2171/2024 IA 1/2024(Direction Petition)	Vemula Anjaneyulu Vs The State of Telangana	BALA MURALI Y	GP FOR SERVICES III SRINIVAS POLAVARAPU (R3) SRINIVAS POLAVARAPU (R4)	WARANGAL
91	WP/2207/2024 IA 1/2024(Direction Petition)	Shaik Muqueed Vs The Telangana State Northern Power Distribution Company Ltd	CHANDRAIAH SUNKARA	GP FOR SERVICES III	KAMAREDDY
92	WP/2380/2024 IA 1/2024(Direction Petition)	Dr. Sreerama Padmaja Vs State of Telangana	P NARASIMHA	GP FOR SERVICES II	HYDERABAD
93	WP/2384/2024 IA 1/2024(Stay Petition) IA 2/2024(Direction Petition) IA 3/2024(Additional Material Petition)	Suajana Soorarapu Vs The State of Telangana	MOHD BASEER RIYAZ	GP FOR SERVICES II GP FOR SERVICES I (R2) S VIJAY PRASHANTH (SC FOR TVVVP) (R7)	HYDERABAD
94	WP/2393/2024 IA 1/2024(Direction Petition)	Dr.K.Sudha Rani Vs The State of Telangana	SRINIVASA RAO MADIRAJU	GP FOR SERVICES I	HYDERABAD
95	WP/2423/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	Surayya Parveen Vs The State of Telangana	M RAMGOPAL RAO	GP FOR SERVICES I CH OMERNATHAN (R6)	NIZAMABAD

96	WP/2473/2024 IA 1/2024(Direction Petition)	Dr. S. Sandhya Rani Vs Telangana Vaidya Vidhana Parishad	P V KRISHNAIAH	S VIJAY PRASHANTH (SC FOR TVVVP) GP FOR SERVICES II (R2)	SIDDIPET
97	WP/2475/2024 IA 1/2024(Direction Petition) IA 2/2024(Stay Petition)	Guguloth Srinunaik Vs The State of Telangana	MENCHU SANDEEP	GP FOR SOCIAL WELFARE S BHOOPAL REDDY (R2) N BHUJANGA RAO Deputy Solicitor General of India (R8) S BHOOPAL REDDY (SC FOR STATE RESIDENTIAL EDUCATIONAL SOCIETY) (R7) ANNAPURNA SREERAM(SC FOR SPMU TIRUPATHI) (R3)	RAJANNA SIRCILLA
98	WP/2511/2024 IA 1/2024(Direction Petition)	Smt. Dubbaku Suseela Vs The State of Telangana	KRISHNA KISHORE KOVVURI	GP FOR MEDICAL HEALTH FW K UDAYA SRI (R2)	KHAMMAM
99	WP/2564/2024	Smt. Md.S. Begum Vs Telangana State Road Transport Corporation	ALLURI RAGHU RAMA ARAVA	R ANURAG (SC FOR TSRTC)	WARANGAL
100	WP/2576/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	Dr. K. Vinodher Rao Vs The Superintendent	P V KRISHNAIAH	GP FOR SERVICES II	HANUMAKON DA
101	WP/2582/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	Afzal Pasha Vs The State of Telangana	VIJAY B PAROPAKARI	GP FOR SERVICES II	SANGAREDD Y
102	WP/2592/2024 IA 1/2024(Stay Petition)	K.Sunitha Vs The State of Telangana	M PRATHEEK REDDY	GP FOR MEDICAL HEALTH FW S VIJAY PRASHANTH (SC FOR TVVVP) (R2)	KHAMMAM
103	WP/2622/2024 IA 1/2024(Direction Petition)	T. Renuka Devi Vs The State of Telangana	M RAMGOPAL RAO	GP FOR SERVICES I	SURYAPET
104	WP/2633/2024 IA 1/2024(Direction Petition) IA 2/2024(Permission Petition) IA 3/2024(Amendment Petition)	A. Babu Vs Telangana State Road Transport Corporation	M VENKAT RAM REDDY	GP FOR SERVICES III (R3) GADDAM SRINIVAS (SC FOR TSRTC) (R2)	JAYASHANKA R BHUPALPALL Y
105	WP/6774/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	A.Sudhakar Reddy Vs The Chief Commissioner of Land Administration	RAMA RAO KILARU	GP FOR SERVICES I M MURALI KRISHNA (R4)	KARIMNAGAR
106	WP/7259/2024 IA 1/2024(Direction Petition)	Muvva Nagalakshmi Vs Union of India	M SRIKANTH	G VENKATESHVARLU CENTRAL GOVT COUNSEL	HYDERABAD
107	WP/10561/2024 IA 1/2024(Direction Petition)	K.Ramulu Vs The State of Telangana	NAYAKAWADI RAMESH	GP FOR SERVICES III GP FOR SERVICES II (R2) T CHANDRA SHEKAR (R3) G NARAYANA (SC FOR SRVCE MATERS OF GHMC AND AGRI MRKT COMTY) (R4)	KARIMNAGAR
108	WP/13107/2024 IA 1/2024(Direction Petition) WP/8063/2024	Sri Macharla Achaiah Vs The State of Telangana	RAPOLU BHASKAR	GP FOR SERVICES I	NALGONDA

109	WP/8063/2024 IA 1/2024(Direction Petition)	SRI MACHARLA ACHIAH Vs THE STATE OF TELANGANA	RAPOLU BHASKAR	GP FOR SERVICES I	SURYAPET
110	WP/18645/2024 IA 1/2024(Direction Petition)	D.Anjaneyulu Vs The State of Telangana	NAYAKAWADI RAMESH	GP FOR SERVICES III	SURYAPET
111	WP/21347/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition)	S.V. Raghu Varma Vs Union of India,	SINDE MOHAN DEVIDHAS	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
112	WP/26369/2024 IA 1/2024(Direction Petition) IA 1/2025(Direction Petition) IA 2/2025(Vacate Stay Petition) IA 1/2026(Amendment Petition) WP/24544/2024	Renuka Kummari Vs The State of Telangana	VOOTUKURI RAGHUVeer	GP FOR SERVICES I LAKKADI DAYAKER REDDY (R7) LAKKADI DAYAKER REDDY (R6) LAKKADI DAYAKER REDDY (R8) LAKKADI DAYAKER REDDY (R9)	WARANGAL HCJ Note
113	WP/24544/2024 IA 1/2024(Direction Petition) IA 2/2024(Additional Material Petition) IA 1/2025(Vacate Stay Petition)	THUKUNTLA VASANTHRAO Vs THE STATE OF TELANGANA	P V RAMANA	GP FOR SERVICES I LAKKADI DAYAKER REDDY (R6) LAKKADI DAYAKER REDDY (R5) LAKKADI DAYAKER REDDY (R3) LAKKADI DAYAKER REDDY (R4)	KARIMNAGAR
114	WP/28380/2024 IA 1/2024(Stay Petition) IA 2/2024(Additional Affidavit) IA 1/2025(Extension Petition) IA 2/2025(Vacate Stay Petition)	Sri. P. Prabhuvaram Vs The Senior Divisional Security Commissioner Railway Protection Force	GAYATHRI	DADI RADHA KRISHNA	HYDERABAD
115	WP/30927/2024 IA 1/2024(Direction Petition)	Dr. Shahana Begum, Vs The State of Telangana	C SAI REDDY	GP FOR SERVICES I K BALAKRISHNA (R3)	HYDERABAD
116	WP/31016/2024 IA 1/2024(Direction Petition) IA 1/2025(Perjury Petition)	Vaddineni Ramu Vs The State of Telangana	HIMANGINI SANGHI	GP FOR TRANSPORT R ANURAG (SC FOR TSRTC) (R2)	HYDERABAD
117	WP/34618/2024 IA 1/2024(Suspension Petition) IA 2/2024(Suspension Petition) IA 3/2024(Direction Petition) IA 1/2025(Suspension Petition)	P.Sindhu Vs The State of Telangana	PRABHAKAR CHIKKUDU	GP FOR EDUCATION SC FOR TGPSC (P S RAJASEKHAR) (R2)	RANGA REDDY
118	WP/36318/2024 IA 1/2024(Direction Petition)	Dr. Mohd. Ghouse Mohiuddin Vs The Government of Telangana	C SAI REDDY	GP FOR SERVICES I M MURALI KRISHNA (R3)	HYDERABAD
119	WP/15930/2026 IA 1/2026(Direction Petition)	Sri Elagam Madhusudhan Rao Vs The State of Telangana	P VAMSHEEDHAR REDDY	GP FOR SERVICES I	BHADRADRI KOTHAGUDE M HCJ Note

120	WP/15944/2026 IA 1/2026(Suspension Petition)	Ch. Ramakrishna Vs The State of Telangana	P V RAMANA	GP FOR SERVICES I	BHADRADRI KOTHAGUDE M HCJ Note
121	WP/16385/2026 IA 1/2026(Suspension Petition)	E. Prashant Kumar Vs The State of Telangana	P V RAMANA GP FOR SERVICES I		HYDERABAD HCJ Note
122	WP/17471/2026 IA 1/2026(Direction Petition)	Punem Rajeswari Vs State of Telangana	P V RAMANA	GP FOR SERVICES II K UDAYA SRI (R4) GP FOR SERVICES III (R2)	BHADRADRI KOTHAGUDE M HCJ Note
123	WP/17498/2026 IA 1/2026(Direction Petition)	SK.Saheb Bee, Vs State of Telangana	P V RAMANA	GP FOR SERVICES II K UDAYA SRI (R3) GP FOR SERVICES III (R2)	MAHABUBAB AD HCJ Note
124	WP/17500/2026 IA 1/2026(Direction Petition)	M.Jangaiah Vs The State of Telangana	P V RAMANA	GP FOR SERVICES II VEDA VIKAS MUDIRAJ VUPPARI (SC FOR PJTAU) (R3) GP FOR SERVICES III (R2)	NAGARKURN OOL HCJ Note
125	WP/17594/2026	Ch.Ravi Shankar Vs The State of Telangana	P V RAMANA	GP FOR SERVICES I GP FOR SERVICES III (R2)	HANUMAKON DA HCJ Note
126	WP/17599/2026 IA 1/2026(Direction Petition)	S.Krishna Kumari, Vs The State of Telangana	P V RAMANA	GP FOR SERVICES II VEDA VIKAS MUDIRAJ VUPPARI (SC FOR PJTAU) (R3) GP FOR SERVICES III (R2)	BHADRADRI KOTHAGUDE M HCJ Note
127	WP/17645/2026 IA 1/2026(Direction Petition)	G.Rama Krishna Vs The State of Telangana	P V RAMANA	GP FOR SERVICES II GP FOR SERVICES III (R2)	MAHABUBNA GAR HCJ Note
128	WP/17745/2026	Chinthala Kishore, Vs The State of Telangana	P V RAMANA	GP FOR SERVICES II VEDA VIKAS MUDIRAJ VUPPARI (SC FOR PJTAU) (R3) GP FOR SERVICES III (R2)	KHAMMAM HCJ Note
129	WP/17810/2026 IA 1/2026(Direction Petition)	Sher Bahadur Vs State of Telangana	P V RAMANA	GP FOR SERVICES I GP FOR SERVICES III (R2)	HYDERABAD HCJ Note
130	WP/17862/2026 IA 1/2026(Direction Petition)	P. Srinivasulu Vs State of Telangana	P V RAMANA	GP FOR SERVICES II K UDAYA SRI (R3) GP FOR SERVICES III (R2)	NALGONDA HCJ Note
131	WP/17905/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	B. REVANTH Vs The State of Telangana	P V RAMANA	GP FOR AGRICULTURE	RANGA REDDY HCJ Note
132	WP/20052/2026 IA 1/2026(Direction Petition) WP/17596/2026 WP/20062/2026	B. Babaiah Vs State of Telangana	P V RAMANA	GP FOR SERVICES II VEDA VIKAS MUDIRAJ VUPPARI (SC FOR PJTAU) (R3) GP FOR SERVICES III (R2)	HYDERABAD HCJ Note
133	WP/17596/2026 IA 1/2026(Direction Petition)	SMT.R.VIJAYA Vs THE STATE OF TELANGANA	P V RAMANA	GP FOR SERVICES II VEDA VIKAS MUDIRAJ VUPPARI (SC FOR PJTAU) (R3) GP FOR SERVICES III (R2)	KHAMMAM

134	WP/20062/2026 IA 1/2026(Direction Petition)	USHANGARI PRABHAKAR, Vs STATE OF TELANGANA,	P V RAMANA	GP FOR SERVICES II VEDA VIKAS MUDIRAJ VUPPARI (SC FOR PJTAU) (R3) GP FOR SERVICES III (R2)	HYDERABAD
135	WP/20633/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Ramesh Rathod Vs State of Telangana	P V RAMANA	GP FOR SERVICES I	NIZAMABAD HCJ Note

FINAL HEARING

136	WP/43224/2022 IA 1/2022(Direction Petition) IA 1/2024(Receive Docs Petition) IA 1/2026(Condone Delay in Rep) IA 2/2026(Receive Additional Material Papers)	Gouda , Bogarla Mallaiah Vs State of Telangana and 4others	AMRUTHA SANJEEVA	GP FOR REVENUE ASHOK REDDY KANATHALA (R5)	JANGAON
137	WP/3276/2023 IA 1/2023(Suspension Petition) IA 2/2023(Direction Petition)	GundawarAruna Vs The State of Telangana,	BHAGAIAH S	GP FOR REVENUE S SURENDER REDDY (R6)	ADILABAD